



Date	Office Report	Orders
		<p data-bbox="695 309 1042 349"><u>1.3.90</u> <u>DA 306/90</u></p> <p data-bbox="811 389 1632 430">Applicant through Shri R.L. Sethi, Counsel.</p> <p data-bbox="773 505 1604 1325">It is brought to our notice that the statutory appeal which ought to have been disposed of within 30 days is still pending for the last six months. We have gone through the Application and we are of the view that the ends of justice will be met if a direction is issued to the respondents to dispose of the statutory appeal filed by the applicant on 21.7.89. We, therefore, direct the respondents to dispose of the statutory appeal within a period of two months from the date of receipt of the copy of this order.</p> <p data-bbox="778 1352 1566 1454">We, therefore, dispose of the O.A. as directed above.</p> <div data-bbox="778 1486 1103 1650">  (B.C. MATHUR) VICE-CHAIRMAN (A) </div> <div data-bbox="1219 1486 1566 1650">  (AMITAV BANERJI) CHAIRMAN </div>

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